

75

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH  
JODHPUR

Date of Order: 14.3.95

ORIGINAL APPLICATION NO. : 108/95.

Arjun Singh ... Applicant.

Vs.

Union of India & Ors. ... Respondents.

Mr. Vijay Mehta, Counsel for the applicant.

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CORAM :

Hon'ble Ms. Usha Sen, Administrative Member.

BY THE COURT :

Heard the learned counsel for the applicant.

The applicant of this OA while working as Assistant Post Master ( Accounts ) at Chittorgarh had passed the examination for Junier Accounts Officer in the year 1988. On 7th May, 1992 the respondent No. 2 namely Deputy Director of Accounts ( postal ), Jaipur, passed an order promoting him as Junier Accounts Officer on a regular basis in a deputation vacancy till further orders ( Annexure A/3 ). He was kept on probation for a period of two years from the date of his promotion. Later, another order was passed by the respondent No. 2 which is dated 28th December, 1994. ( Annex. A/4 ) by which the applicant was reverted

176

to the post of Accountant w.e.f. 28.12.94 consequent on the repatriation of another J.A.O. from deputation. Thereupon, the applicant preferred a representation on 30th December, 1994 ( Annex. A/8 ) to the Chief Post Master General against his reversion from the post of J.A.O. to the post of Accountant. This representation was followed by another representation dated 9.1.95 ( Annex. A/1 to the Chief Post Master General and a third representation dated 16.2.95 ( Annex. A/9 ) addressed to the Director, <sup>> received</sup> Postal Services, Ajmer. No reply has been issued by the applicant to any of these 3 representations.

As sufficient time has elapsed since the applicant made his representations to the respondents without receiving any reply, I consider that no prejudice will be caused if the respondents are directed to consider giving a reasoned reply to all these three representations within a period of one month from the date of receipt of a copy of this order. A copy of the OA may be sent to the respondents alongwith a copy of this order. With this direction, the OA stands disposed of at admission stage.

*Usha Sen*  
( USHA SEN )  
MEMBER ( A )